


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH-EAST  
DISTRICT KARKARDOOMA COURTS, DELHI**

**ORDER**

In partial modification of this Office earlier Order No. No.5793-5803/Powers/Judl./NE/KKD/Delhi/2022 dated 28.09.2022 and in official exigencies, the following Judicial Officers are hereby nominated as Officer Incharge of the Branches of North-East District, Karkardooma Courts, Delhi as mentioned against their names with immediate effect :-

| S. No | Name of the Branch | Name of the Judicial Officers   | Designated as                    |
|-------|--------------------|---|----------------------------------|
| 1.    | Judicial Branch    | Sh. Pulastya Pramachala, Ld ASJ-03/NE<br>Sh. Pankaj Arora, Ld ASJ-04/NE | Officer Incharge<br>Link Officer |
| 2.    | General Branch     | Sh. Pankaj Arora, Ld ASJ-04/NE<br>Ms Mama Vedwan, Ld ADJ-02/NE          | Officer Incharge<br>Link Officer |

Any correspondence with the Hon'ble High Court of Delhi and the Principal District and Sessions Judge (HJs) shall be done only through the undersigned.

  
(Praveen Kumar)

Principal District & Sessions Judge,  
North-East District Karkardooma  
Courts, Delhi.

No. ~~327-332~~ /Powers/Judl./NE/KKD/2023

Date: 6 JAN 2023

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge (HJs), Tis Hazari Courts, Delhi
3. The Judicial Officers concerned
4. The A.O. (Judicial), North-East, Karkardooma Courts.
5. The Website Committee, Tis Hazari Courts and Karkardooma Courts, Delhi
6. R&I Branch to upload the same on LAYERS.
7. PRO/APRO, Tis Hazari Courts, Delhi
8. All the Judicial Officers of North-East District, KKD, Delhi
9. PS to the undersigned.

  
Principal District & Sessions Judge,  
North-East District Karkardooma  
Courts, Delhi.

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